



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-052 /NCLAT/CHN BEN/2026

Dated: 20th April 2026

NOTICE

Due to non-availability of the Hon'ble Technical Member, the following matter of Chennai Bench listed at 02.00 PM on 20.04.2026 will be not be taken up. The next date of hearing in the matter will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 285/2022 Part Heard	IDBI Trusteeship Services Limited Vs Ozone Urbana Infra Developers Pvt Ltd	Mr. Edward James	Mr. Perikal K Arjun

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in